

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 394 OF 2014 & IA NO. 287 OF 2015

APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015

APPEAL NO. 21 OF 2016

APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017

APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017

APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017

APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017

Dated: 7th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

**APPEAL NO. 201 OF 2014 &
IA NOS. 316, 392, 394 OF 2014 AND IA NO. 287 OF 2015**

Reliance Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)
Counsel for the Appellant(s) : Mr. Hazan Murtaza
Counsel for the Respondent(s) : Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015

Reliance Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)
Counsel for the Appellant(s) : Mr. Hasan Murtaza
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

Mr. Harinder Toor
Ms. Kritika Shukla
Mr. V. K. Patil (*Rep.*) for R-3

APPEAL NO. 21 OF 2016

Municipal Corporation of Greater Mumbai **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor
Ms. Kritika Shukla
Mr. V. K. Patil (*Rep.*)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017

Reliance Infrastructure Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munor
Mr. Kunal Kaul for R-2

Ms. Sikha Pandey for Intervenor

Mr. Harinder Toor
Ms. Kritika Shukla
Mr. V. K. Patil (*Rep.*) for R-3

APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017

The Tata Power Company Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munor

Mr. Kunal Kaul
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Harinder Toor
Ms. Kritika Shukla
Mr. V. K. Patil (*Rep.*) for R-2
Mr. Hasan Murtaza for R-3
Ms. Sikha Pandey for Intervenor

APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017

MIDC Marol Industries Association **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Sikha Pandey
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Abhishek Munot
Mr. Kunal Kaul for **Tata Power**
Mr. Hasan Murtaza for R-3
Mr. Harinder Toor
Ms. Kritika Shukla
Mr. V. K. Patil (*Rep.*) for R-4

APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017

Municipal Corporation of Greater Mumbai **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor
Ms. Kritika Shukla
Mr. V. K. Patil (*Rep.*)
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Abhishek Munot
Mr. Kunal Kaul for **Tata Power**
Mr. Hasan Murtaza for R-3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **20-9-2018**.

(S.D. Dubey)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson